## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: 38

PETITION NUMBER

: TCP/47/ (IB)/2017

NAME OF THE PETITIONER(S)

: MECH ENGINEERS & ERECTORS PVT LTD

NAME OF THE RESPONDENT(S)

: EVERSENDAI CONSTRUCTION PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

D. MOHAMMED SADHIGVDDIN

D. W. BM

## **ORDER**

Matter is called. No representation on behalf of the petitioner. At this juncture, counsel for respondent present and submitted that the matter is likely to settled and prayed two He undertakes to inform the next date of hearing to the petitioner. weeks time. Put up on 16.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIE (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)

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